CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

MA 99 of 97 No. (OA 446 of 96)

Present: Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman Hon'ble Mr.M.S.Mukherjee, Administrative Member

UNION OF INDIA & ORS.

VS

JITENDR'A NARAYAN CHAKRABORTY

For the applicants : Mr.P.Chatterjee, counsel

For the respondents: None

Heard on : 27.6.97

Order on: 27.6.97

ORDER

A.K.Chatterjee, VC

The counsel for the petitioner in the MA states that he withdraws the application. In such circumstance MA is disposed of as withdrawn .

ME MBER (A)

VICE-CHAIRMAN